

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-25/2003/4603/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
District and Sessions Judge,
Dima Hasao, Haflong.

Dated Guwahati the 4th December, 2020.

Sub: **Station leave permission.**

Ref:- Your letter No.DJ/DH/I-1/2020/2085 dtd 03.12.2020

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with your official vehicle, at your own cost, along with Driver, w.e.f. the late afternoon of 05.12.2020 (after completion of Court Works) till the morning of 07.12.2020. The Civil Judge & Assistant Sessions Judge, Dima Hasao, Haflong and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

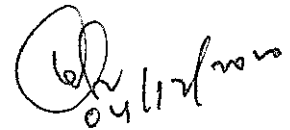
Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-25/2003/4604/A, dated 4.12.2020

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.



JT.REGISTRAR (VIGILANCE)

